

(b) Names of major religions and their respective scriptures, on whom

programmes are based, are given below:—

Name of the Religions	Name of the Scriptures
Hinduism	Bhagwat Geet, Vedas, Upanishadas and Ram Charit Manas
Islam	Quran Sharif
Christianity	Bible
Buddhism	Dhammapada
Jainism	Jain Stavans
Sikhism	Guru Granth Sahib
Zoroastrianism	Zend-Avasta

(c) and (d). No, Sir. All the major religions and their scriptures are already covered.

Prosecution of companies under the Companies (Acceptance of Deposits) Rules

2492. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any company in India has been prosecuted for failure to observe the provisions of the Companies (Acceptance of Deposits) Rules, 1975 in the year 1978-80; and

(b) if so, names of companies and the results of prosecution?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) Yes, Sir.

27. companies have been prosecuted for failure to observe the Provisions of the Companies (Acceptance of Deposits) Rules, 1975 during the period from 1st April, 1978 to 31st March, 1980.

(b) The names of the companies prosecuted and the results of the prosecutions are given in the statement enclosed.

Statement

Names of the companies which were prosecuted for failure to observe the provisions of the companies (Acceptance of Deposits) Rules, 1975 During the period from 1st April, 1978 to 31st March, 1980.

Sl. No.	Name of the company against which prosecution launched	Results/Present position of the prosecution
1	2	3
1.	M/s. Calicut Modern Spg. & Weaving Mills Limited.	The prosecution case withdrawn on 27-10-1979 as the company made good the default.
2.	M/s Shri Ramakrishna Engg. Industries (Coimbatore) Pvt. Ltd.	The Company and its directors were acquitted under section 248(1) of Cr. P.C. by the court on 21-4-79.
3.	M/s. Khandelwal Herman Electronics Limited.	Extension of time granted upto 1982.
4.	M/s. Khira Steel Works (P) Ltd.	The case is pending in the court and the last date of hearing was 29-4-1980.
5.	M/s. Ever Kem Blade Co. Ltd.	The case is pending in the court and the last date of hearing was 20-4-1980.
6.	M/s. Seth Industries Limited.	The case is pending in the court and the last date of hearing was 29-4-1980.

1	2	3
7.	M/s. M.J. Fertilizers Limited.	The case is pending in the court and the last date of hearing was 24-4-1980.
8.	M/s. Jolly Anil India Limited.	Case was disposed off and the accused were convicted.
9.	M/s. Jolloy Modern Kitchen & Equipment Private Limited.	Case was disposed on 24-2-1980 and the accused were convicted.
10.	M/s. Hyderabad Vanaspati Limited.	Case is pending before the court.
11.	M/s. Megna Mills Co. Limited.	Case was stayed by High Court and was fixed for hearing on 5-5-1980.
12.	M/s. Bharat Gauge & Tools Limited.	Case is pending and the last of hearing was 12-5-1980 and 3-6-1980.
13.	M/s. Oriental Power Cables Limited.	Case is still pending in the court for want of service of summons on the accused.
14.	M/s. Sujani Textiles Pvt. Limited.	Case is still pending in the court.
15.	M/s. Seshasayee Bros. Pvt. Ltd.	Pending in the court.
16.	M/s. Sri Rama Machinery Corporation Private Limited.	Two accused were fined on 14-3-1979 and cases against others split up.
17.	M/s. Indira Chemicals Agency Private Limited.	Case is still pending in the High Court.
18.	M/s. Ennore Steel Enterprises Private Limited.	The accused were convicted and fined.
19.	M/s. Sun Paper Mills Limited.	Proceedings in the case stayed by the High Court.
20.	M/s. Pest Control India (P) Limited.	Case is pending and the last date of hearing was fixed on 29-5-1980.
21.	M/s. Ramachandra Chemicals Pvt. Ltd.	Accused convicted and fined.
22.	M/s. Gemini Pictures Circuit Pvt. Limited.	Case is still pending in the court.
23.	M/s. New Precision (India) Pvt. Ltd.	The High Court approved the scheme of compromise/arrangements and further action stayed.
24.	M/s. Sindhu Publications Pvt. Ltd.	Case is pending in the court. The last date of hearing was fixed on 26-6-1980.
25.	M/s. Buhari Sons Private Limited.	The case is still pending in the court.
26.	M/s. Prakash Mills Private Limited.	The case is still pending in the court.
27.	M/s. Criterion Publicity Private Limited.	Accused were convicted and fined.

Number of workers in F.A.C.T., Cochin Division

2493. SHRI B. K. NAIR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of workers employed in the F.A.C.T., Cochin Division;

(b) the names of recognised trade Unions functioning in the factory, their membership and affiliations;

(c) the criteria laid down by the Manager for granting them recognition;

(d) whether the FACT (Cochin Division) Workers Congress has been granted recognition;